

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 2172
ANSWERED ON - 11/03/2026

IMPLEMENTATION OF GOOD SAMARITAN/RAH-VEER SCHEME

2172. MS. SWATI MALIWAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) total number of road accidents, fatalities reported during last five years, with a breakdown by cause, including over-speeding, red-light jumping, other traffic violations, year-wise and State-wise;
- (b) whether Government monitors implementation of Good Samaritan/Rah-Veer Scheme to encourage public assistance to accident victims;
- (c) State-wise and year-wise number of individuals recognized as Good Samaritans during last five years along with number of persons who have received rewards under old and new incentive structures;
- (d) steps taken and funds utilised to raise public awareness about rights, protections and incentives available; and
- (e) the average time taken to disburse rewards and measures in place to ensure timely disbursement, State-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) As per the data received from States/ UTs, State – Wise details of the number of road accidents and fatalities on all categories of roads across the country during the calendar year 2020 to 2024 are attached as Annexure – I.

As per the report, road accidents occur due to multiple causes such as over speeding, use of mobile phone, drunken driving/consumption of alcohol and drug, driving on wrong side/ lane indiscipline, jumping red light, non-use of safety devices such as helmets and seat belts, vehicular condition, weather condition, road condition, etc. Details of total number of road accidents and fatalities due to type of traffic violation on all categories of road across the country during the calendar year 2020 to 2024 are attached as per Annexure – II.

- (b) to (e) As per information received from Transport Department of all States/ UTs, State-wise list of Good Samaritans/ Rah-Veers awarded with cash award is attached as per Annexure – III.

The Central Government, under the nationwide road safety awareness campaign “Sadak Suraksha Abhiyaan”, is undertaking a series of digital media campaigns and on-ground activities aimed at promoting responsible road behaviour and enhancing awareness among various categories of road users, including drivers, pedestrians, youth and the general public. The campaign envisages dissemination of road safety messages, including promotion of the “Rah-Veer” initiative, through digital platforms, short video films, social media outreach, and field-based awareness programmes such as workshops, public engagement activities and educational initiatives. The total financial implication of the project for the current financial year is approximately Rs. 25 crore.

The disbursement of rewards under the Rah-Veer Scheme is the responsibility of the concerned State Governments or Union Territory Administrations, and the Union Government does not maintain data on the time taken for such payments.

Annexure -I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2172 ANSWERED ON 11.03.2026 ASKED BY MS. SWATI MALIWAL REGARDING IMPLEMENTATION OF GOOD SAMARITAN/RAH-VEER SCHEME.

State-wise number of Road Accidents and Fatalities											
S. N o.	States/UTs	2020		2021		2022		2023		2024	
		Accidents	Fatalities	Accidents	Fatalities	Accidents	Fatalities	Accidents	Fatalities	Accidents	Fatalities
1	Andhra Pradesh	19,509	7,039	21,556	8,186	21,249	8,293	19,949	8,137	19557	8346
2	Arunachal Pradesh	134	73	283	157	227	148	287	145	277	168
3	Assam	6,595	2,629	7,411	3,036	7,023	2,994	7,421	3,296	7848	3351
4	Bihar	8,639	6,699	9,553	7,660	10,801	8,898	11,014	8,873	11610	9347
5	Chhattisgarh	11,656	4,606	12,375	5,371	13,279	5,834	13,468	6,166	14857	6945
6	Goa	2,375	223	2,849	226	3,011	271	2,846	290	2682	286
7	Gujarat	13,398	6,170	15,186	7,452	15,751	7,618	16,349	7,854	15588	7717
8	Haryana	9,431	4,507	9,933	4,706	10,429	4,915	10,463	4,968	9806	4689
9	Himachal Pradesh	2,239	893	2,404	1,052	2,597	1,032	2,253	889	2156	869
10	Jharkhand	4,405	3,044	4,728	3,513	5,175	3,898	5,315	4,173	5196	4114
11	Karnataka	34,178	9,760	34,647	10,038	39,762	11,702	43,440	12,321	43062	12390
12	Kerala	27,877	2,979	33,296	3,429	43,910	4,317	48,091	4,080	48834	3880
13	Madhya Pradesh	45,266	11,141	48,877	12,057	54,432	13,427	55,327	13,798	56669	14791
14	Maharashtra	24,971	11,569	29,477	13,528	33,383	15,224	35,243	15,366	36118	15715
15	Manipur	432	127	366	110	508	127	398	73	299	72
16	Meghalaya	214	144	245	187	246	162	223	168	269	197
17	Mizoram	53	42	69	56	133	113	106	96	118	110
18	Nagaland	500	53	746	55	489	73	303	86	129	62
19	Odisha	9,817	4,738	10,983	5,081	11,663	5,467	11,992	5,739	12375	6142
20	Punjab	5,203	3,898	5,871	4,589	6,138	4,756	6,269	4,829	6063	4759
21	Rajasthan	19,114	9,250	20,951	10,043	23,614	11,104	24,694	11,762	24838	11790
22	Sikkim	138	47	155	56	211	92	182	57	149	67
23	Tamil Nadu	49,844	14,527	55,682	15,384	64,105	17,884	67,213	18,347	67526	18449
24	Telangana	19,172	6,882	21,315	7,557	21,619	7,559	22,903	7,660	25986	7949
25	Tripura	466	192	479	194	575	241	577	261	578	226
26	Uttarakhand	1,041	674	1,405	820	1,674	1,042	1,691	1,054	1747	1090
27	Uttar Pradesh	34,243	19,149	37,729	21,227	41,746	22,595	44,534	23,652	46052	24118
28	West Bengal	10,863	5,128	11,937	5,800	13,686	6,002	13,795	6,027	13702	6676
29	Andaman & Nicobar Islands	141	14	115	20	141	19	143	24	135	29
30	Chandigarh	159	53	208	96	237	83	182	67	169	75
31	Dadra & Nagar Haveli	100	64	140*	76*	196*	90*	182	74	152	95
32	Delhi	4,178	1,196	4,720	1,239	5,652	1,461	5,834	1,457	5657	1551
33	J & K	4,860	728	5,452	774	6,092	805	6,298	893	5808	831
34	Ladakh	NA	NA	236	56	374	62	289	59	264	61
35	Lakshadweep	1	0	4	1	3	2	1	0	0	0
36	Puducherry	969	145	1,049	140	1,181	181	1,308	149	1431	218
Total (All India)		372181	138383	412432	153972	461312	168491	480583	172890	487707	177175

Note: 1. Data have been reconciled for West Bengal and Tamil Nadu for the calendar year 2020.

ANNEXURE -II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2172 ANSWERED ON 11.03.2026 ASKED BY MS. SWATI MALIWAL REGARDING IMPLEMENTATION OF GOOD SAMARITAN/RAH-VEER SCHEME.

Details of Road Accidents and Fatalities due to Traffic Rule Violations from 2020 to 2024

Categories	2020		2021		2022		2023		2024	
	Accidents	Fatalities	Accidents	Fatalities	Accidents	Fatalities	Accidents	Fatalities	Accidents	Fatalities
Over-speeding	2,69,590	97,139	2,95,522	1,07,236	3,33,323	1,19,904	3,28,727	1,17,682	3,45,024	1,24,522
Drunken driving / consumption of alcohol & drug	8,181	3,339	9,150	3,314	10,080	4,201	9,143	3,674	8,270	3,204
Driving on wrong side / lane indiscipline	20,727	7,568	21,491	8,122	22,586	9,094	25,242	9,432	22,530	8,327
Jumping red light	3,005	982	2,203	679	4,021	1,462	2,440	818	1,559	528
Use of mobile phone	6,710	2,997	6,530	2,982	7,558	3,395	7,122	2,884	4,935	2,002
Others	63,968	26,358	77,536	31,639	83,744	30,435	1,07,909	38,400	1,05,389	38,592
Total	3,72,181	1,38,383	4,12,432	1,53,972	4,61,312	1,68,491	4,80,583	1,72,890	4,87,707	1,77,175

ANNEXURE -III

ANNEXURE REFERRED TO IN REPLY TO PART (b) to (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 2172 ANSWERED ON 11.03.2026 ASKED BY MS. SWATI MALIWAL REGARDING IMPLEMENTATION OF GOOD SAMARITAN/RAH-VEER SCHEME.

State-wise list of Good Samaritans/Rah-Veers awarded with cash award

Sl. No.	State	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26 (till date)	Total Amount(₹)
1	Andhra Pradesh	-	3	16	4	-	1,15,000
2	Assam	-	1	-	-	-	
3	Bihar	63	7	25	-	-	
4	Goa	-	-	-	-	-	
5	Gujarat	-	-	30	-	-	
6	Himachal Pradesh	-	-	-	-	20	1,00,000
7	Jammu & Kashmir	1	-	-	-	-	
8	Jharkhand	-	-	22			
	Madhya Pradesh	-	-	39	-	15	4,80,000
9	Nagaland	-	3	6	7	-	65,000
10	Rajasthan*	13	3	79	120	9	14,25,000
11	Sikkim	-	3	-	-	-	
12	Tamil Nadu	-	-	3	-	-	
13	Tripura	-	-	1	2	-	15,000
14	Uttarakhand	-	55	166	25	05	15,41,000
15	Uttar Pradesh	-	-	-	14	-	70,000
16	Gujarat			30	14	27	
	Total	64	72	338	66	67	38,11,000

Note - * - Rajasthan Government has awarded Good Samaritan under Chief Minister Jeevan Raksha Scheme.
